

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 2

**C.P. (IB)/942(MB)2020**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **05.06.2024**

NAME OF THE PARTIES : **Om kara Assets Reconstruction Pvt. Ltd.**

**Vs**

**Ameya Eco-Zone Developers Pvt. Ltd.**

**For FC** : None Present

**For CD** : None Present

**Section 7 of IBC**

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**ORDER**

There is no representation from either of the parties. **List on 06.06.2024**  
**for further consideration.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

//RA//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**